

ers and transmitters, Very High Frequency Direction Finder (VHF-DF) and Air Route Surveillance Radars (ARSR).

(c) The provisions laid down in the Agreements are already under implementation.

#### **Linking of All Defence Offices with One Telephone Exchange**

\*239. SHRI KAMLA PRASAD SINGH : Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to a newsitem appearing in the 'Hindustan Times' of 21 October, 1988 regarding Government's directive to reduce the number of telephones; and

(b) if so, the steps taken to link all defence offices with one telephone exchange in Delhi to bring about the desired economy in the expenditure on telephone calls?

THE MINISTER OF DEFENCE (SHRI K.C. PANT) : (a) Yes, Sir. These instructions were issued by Ministry of Finance in March, 1988.

(b) To link all Defence offices in Delhi with one telephone exchange is not technically feasible or economically viable. However, PAX, PBX and PABX exchanges have been installed wherever possible to economise on the expenditure on telephone calls.

#### **Loss to Pawan Hans Ltd. on maintenance of Westland Helicopters**

\*242. SHRI C. JANGA REDDY : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the total loss incurred by Pawan

Hans Ltd. upto 30 September, 1988 including those on operation, maintenance, capital investment and all other recurring, casual and incidental items; and

(b) how does it compare with the findings about economic feasibility/viability during the "Financial Evaluation" of the Westland Helicopters before their acquisition was approved?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) and (b). Even though there has been a net cash accrual, the Pawan Hans Limited has incurred an estimated cumulative book loss of Rs. 17.68 crores upto 30.9.88. During this period the loss on account of operations of Westland as well as the Dauphin helicopters has been higher than that projected at the time of project approval.

#### **Crime Against Children**

\*244. SHRI RAM PUJAN PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases relating to crime against children and murders in Delhi during January to October, 1988 and the corresponding period in 1987;

(b) the number of cases reported during the last three months and the number of cases out of them in which information about crime committed was delivered by post to higher police authorities and also to the CBI offices;

(c) the number of persons arrested in such cases;

(d) whether postal intimations are ignored by the police and if so, the reasons therefor; and

(e) whether this source of information is proposed to be turned into account in future?

is given below.

(b) No, Sir.

THE MINISTER OF HOME AFFAIRS (SHRIBUTA SINGH) : (a) to (c). A statement

(c) Question does not arise in view of above.

#### STATEMENT

	Crime against Children		Persons arrested	
	Cases	reported	Murder cases	Other than murder cases
	Murder Cases	Other than murder cases		
January, 1988 to October, 1988.	22	501	23	316
January, 1987 to October, 1987.	15	533	17	298
August, 1988 to* October, 1988.	10	147	12	83

\* No information was received by higher police authorities and the CBI by post.

#### Tourism as a Leading Industry

Yes, Sir.

\*245. SHRIMATI JAYANTI PATNAIK : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have a proposal to make tourism a leading industry in the country;

(b) if so, the details of plan and programmes drawn up therefor;

(c) the steps taken to implement them; and

(d) the measures adopted to attract more tourists from abroad?

(b) and (c). With a view to making tourism a leading industry, the Central Government and a number of State Government are giving incentives/concessions to the tourism related projects. The following incentives/concessions are generally being given by the States which have declared tourism as an industry:

- i) Subsidy for preparation of Feasibility/Project Report.
- ii) Incentives for training of local manpower.
- iii) Power subsidy and subsidy on generating sets.
- iv) Allotment of land on concessional rates.

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a)